

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 79 OF 2016  
AND  
APPEAL NO. 153 OF 2016**

**Dated: 6<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**UJVN Ltd. Dehradun**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission &  
Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

As agreed by learned counsel for parties, list these matters for hearing on **01-04-2019 at 2.30 p.m.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/pk*